

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1041
ANSWERED ON:29.11.2005
LICENCING OF TENEMENT
Bansal Shri Pawan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of persons who were provided tenements under the Licensing of Tenements and Transit Sites in Chandigarh Scheme, 1975 and under the Licensing of Tenements and Sites and Services Scheme, 1979 respectively;
- (b) if so, the form of right conferred thereof;
- (c) whether such licencees were eligible for grant of these low cost tenements on hire purchase basis;
- (d) if so, the number of persons who were allotted the tenements on hire purchase basis;
- (e) whether such allottees have since paid the entire amount of premium;
- (f) if so, whether the tenements were then transferred to them on lease hold basis for a period of 99 years;
- (g) whether the lease hold tenure has been converted into free hold as per the conversion scheme; and
- (h) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): Under the Licensing of Tenements and Transit Sites (Bare Sites) Scheme, 1975, 2965 persons were provided tenements and 2382 persons were provided transit sites. Similarly, under the Licensing of Tenements and Sites and Services Scheme, 1979, 1499 persons were provided tenements, 2092 persons were provided bare sites and 3000 persons plinth sites. Thus under the two schemes a total number of 11938 persons were allotted sites.
- (b) While tenements and transit sites have been allotted on rent basis and bare sites on lease and higher purchase basis, plinth sites have been allotted on license basis.
- (c) All the 4464 licencees (2965+1499) were eligible for conversion on higher purchase basis subject to the fulfillment of conditions.
- (d) Out of 4464 licencees, allotment of tenements made to 1862 were converted into higher purchase basis
- (e) Yes, Sir. 1862 licencees mentioned above have paid the entire amount of premium.
- (f) Yes, Sir.
- (g) No, Sir.
- (h) They have not completed all the formalities for conversion into free hold basis.